

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
STARRED QUESTION NO. 254*
TO BE ANSWERED ON THE 11th AUGUST, 2026**

ENVIRONMENTAL HEALTH HISTORY OF RESIDENTS OF MINING AREAS

***254 SMT. MAHUA MAJI:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether there is any national system in place to record a separate health history of long-term exposure to dust, contaminated water and industrial pollution in the health examinations of citizens living in mining areas;
- (b) whether there is a proposal to develop a digital 'Environmental Exposure Health Record' for such areas and link it with the primary health system; and
- (c) whether its pilot implementation will be initiated for children, women and communities living around mines in the mining-affected districts of Jharkhand?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

- (a) to (c) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA
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(a) to (c) Health is a State subject and the responsibility of strengthening the public healthcare system lies with the respective State/Union Territory Governments.

However, to regulate occupational safety, health and working conditions of persons employed in registered establishments, including mines, Ministry of Labour & Employment has enacted the Occupational Safety, Health and Working Conditions (OSH&WC) Code, 2020, which came into force on 21.11.2025. Schedule III of the OSH&WC Code, 2020 specifies all notifiable diseases, including occupational lung diseases such as coal miners' pneumoconiosis and silicosis among workers employed in mines and mandates employers to notify the occurrence of such diseases and provides for initial medical examination before employment and annual medical examination thereafter for mine workers. The OSH&WC Code, 2020 also places responsibility on employers to maintain safe and healthy working conditions at workplaces to protect workers from occupational diseases.

Further, the Ayushman Bharat Digital Mission (ABDM) was launched by the Government in September 2021 to support the development of an integrated, citizen centric national digital health ecosystem. ABDM supports interoperable and secure exchange of health information across the healthcare ecosystem, enabling continuity of care and better-informed clinical decision-making. ABDM facilitates the creation of a longitudinal electronic health history of individuals, which may help healthcare providers assess and monitor health conditions, based on the longitudinal medical records available and shared by the citizen.

Also, the Ministry supports the continuum of care, with Ayushman Aarogya Mandirs providing comprehensive primary care and Pradhan Mantri Jan Arogya Yojana ensuring financial protection for secondary and tertiary hospitalization.
